

11.4.2012

CCP No. 40/2011 in O.A. No.297/2009

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Sri S.P.Singh, Member (A)

Sri R.S. Gupta for applicant

Sri S.P.Singh for respondents

Sri S.P.Singh says that order is under consideration and is likely to be complied with within 2 months. List on 29.5.2012.

SP
Member (A)

AKS
Member (J)

HLS/-

29.5.12
within 10.7.12
R.Boe

C.C.P.No.40/2011

In

O.A.No.297/2009

Dated:-10.07.2012.

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

For Applicant:-Sri R.S. Gupta.

For Respondents:-Sri S.P. Singh.

Respondents have filed compliance affidavit stating that the authorities have complied with the direction of the Tribunal and the same has been recorded. Hence, the C.C.P. is dismissed in view of the compliance made on behalf of the respondents.

Notices stands discharged.

J. Ch
Member (A)

AKS
Member (J)

Amit/-

*on 4 of sealed
Cats
dictated 10-7-12
Bepaut
11-7-12*